

CENTRAL ELECTRICITY REGULATORY COMMISSION

RECORD OF PROCEEDINGS

Review Petition Nos. 109/2008 and 110/2008 in Petition No. 60/2008

Subject: Petition for review of CERC order dated 27.8.2008 in the matter of Petition No. 60/2008.

Coram : Dr. Pramod Deo, Chairperson
Shri Bhanu Bhushan, Member
Shri R.Krishnamoorthy, Member
Shri S. Jayaraman, Member

Date of hearing : 18.11.2008

Petitioner : 1. Rajasthan Rajya Vidyut Prasaran Nigam Ltd.,
Jaipur in Review Petition No. 109/2008
2. Superintending Engineer (NPP), Rajasthan
Rajya Vidyut Prasaran Nigam Ltd., Jaipur
In Review Petition No. 110/2008

Respondent : Gujarat Flurochemicals Limited, Noida

Party present : 1. Shri Aditya Madan, Advocate, RRVPNL
2. Shri M.K. Jain, RRVPNL

After hearing Shri Aditya Madan, Advocate for the petition on admission, the petition was admitted.

2. The petitioner was directed to furnish copies of the applications for review to the respondent who may file its reply by 10.12.2008 with a copy to the petitioner who may file its rejoinder by 20.12.2008.

3. The applications for review shall be listed for further directions on 23.12.2008.

Sd/-
(K.S. Dhingra)
Chief (Legal)